

O.A. 246/2008

14.7.2008

Hon'ble Mr. M. Kanthaiah, Member (J)

Appl: Sri S. P. Misra.
Resp: Sri B.B. Tripathi for Sri N.K. Agarwal.

Counsel for applicant wants to withdraw the O.A. with liberty to approach the appropriate forum. This Tribunal has no jurisdiction to give any such liberty and as such, request of the applicant is considered for withdrawing the O.A. The applicant is permitted to withdraw the O.A. and as such same is rejected as withdrawn.

Member (J)

copy of order
dated 14-7-08
for back
16-7-08